1	2	3	4	5	6
4.	National Fertilizers Ltd. (NFL)	Vijaipur (M.P.) [Expansion]	987.30	Urea 7.26	01.01.1997
5.	Madras Fertilizers Limited [MFL]	Manali (Madras] [Expansion]	487.47	Urea 0.76 NPK 1.84	30.06.1996
6.	Fertilizers & Chemicals Travancore Limited [FACT]	Udyogaman-dal, Kerala [Ammonia Replacement Plant]	618.00	Ammonia 2.97	31.03.1997
7.	Oswal Chemicals & Fertilizers Limited	Shahjahan-pur U.P. [Grassroots]	1325.00	Urea 7.26	Trial production has started. Ex- pected to be commissioned in December, 1995.
8.	Nagarjuna Fertilizers & Chemicals Limited [NFCL	Kakindada, AP [Expansion]	954.21	Urea 4.95	Second half of 1997-98
9.	National Fertilizers Limited [NFL]	Nangal, Punjab [dc-bot- tlcnecking]	50.TX)	Urea 1.81	01.11.1996
10.	Rashtriya Chemicals and Fertilizers Ltd. [RCF]	0.5	49.00 93.00	Urea 1.65 Urea 1.10	07.10.19% November, 1997

[8 DECEMBER, 1995]

(i) Total estimated capital cost - 6636.06 crores

(ii) Total production [a] Urea- 40.81 lakh MTPA [b] NPK - 1.84 lakh MTPA

## **Diamond Mining Contract to RIL**

1192. SHRI GOVINDRAM MIRI: Will the Minister of MINES be pleased to state:

(a) whether Reliance Industries Group of companies has recently been awarded a contract for the prospecting of diamond mines in Jaspur-Raipur districts of Madhya Pradesh;

(b) if so, the terms and conditions thereof; and

(c) whether RIL has played any underway practices in this context?

THE MINISTER OF STATE OF THE MINISTRY OF MINES. (SHRI GIRIDHAR GAMANG);

(a) No, Sir.

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Written Answers

(b) and (c) Do not arise.

## **Projected Demand of Steel**

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to Questions

1193. SHRI NAGMANI: SHRI SANJAY DALMIA: MAULANA OBAIDULLAH KHAN AZMI:

Will the Minister of STEEL be pleased to state:

(a) the projected demand of steel by the end of the Eighth and Ninth Five Year Plan periods; and

(b) the steps taken to meet the demand for steel indigenously?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The projected demand for fiakhrri steel. including requirement for export, during the terminal years of the Eighth and Ninth Five Year Plans, i.e. 1996-97 and 2001-02, are as under:—

	(in million tonnes)
1996-97	2001-02
24.14	36.66

(b) The steps taken by the Government to increase the indigenous production of steel in order to meet the demand include the following:

(1) Modernisation and expansion of public sector steel plants.

(2) Encouragement and facilitation of creation of additional steel production capacity in private sector.

(3) Removal of iron and steel from the list of industries reserved for public sector.

(4) Exemption of iron and steel industry from the provisions of compulsory licensing.

(5) Inclusion of iron and steel in the list of high priority industries for purposes of foreign investment.

(6) De-regulation of pricing and distribution of iron and steel.

(7) Reduction of duty on import of capital goods.

(8) Liberalisation of import and export policy; and

(9) Provision of linkages for "iron ore, coal and transport to new industrial units.

पश्चिमी क्षेत्र में नलकूपों की स्थापना हेतु योजना

1194. **श्री कनकसिंह मोहनसिंह मंगरोला**: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय भूमिगत जल बोर्ड ने पश्चिमी क्षेत्र में नलकूपों की स्थापना हेतु कोई योजना बनाई हैं;

(ख) यदि हां,तो तत्संबंधी ब्यौरा क्या हैं;और

(ग) इस योजना को लागू करने हेतु क्या कदम उठाए गए हैं?

जल संसाधन मंत्रालय में राज्य मंत्री (श्री मंत्री वी.रंगेया नायड्र): (क) जी नहीं। (ख) और (ग) प्रश्र नहीं उठते।

## Newspaper Report on Begging by Children

in Questions

## 1195. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: SHRIMATI VEENA VERMA:

Will the Minister of WELFARE be pleased to state:

(a) whether Governemnt's attention has been drawn to the report captioned, "Begging through their wonder years", in the Indian Express, dated December 25, 1994;

(b) if so, whether Government have since caused any problem into the Conditions of beggar-children and obtained a report in this regard; and

(c) the steps taken for amelioration of the condition of these children by educating and rehabilitating to enable them to grow into respectable future citizens of the country?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) According to Government of NCT of Delhi, a scheme to assess the problems of child beggars in Delhi had already been prapared by the Crime Branch under the orders of Commissioner of Police of Delhi. Under this scheme, a special drive was conducted to round up the child beggars and to find out if any organised gang was behind the begging by the children. However, no organised gang/person engaged in the development of child beggar was arrested.

(c) The apprehended child beggars are produced before the Juvenile Welfare Board which decides their commitment/ release. After their commitment, children are kept in the Juvenile Home (Beggars), run by the Department of Social Welfare, where they arc provided protection, care, medical, recreational, educational and vocational training facilities for their rehabilitation in the society.